

**For Immediate Release**

**Information Note to the Press (Press Release No. 19/2014)**

**Telecom Regulatory Authority of India**

**Extension of last date to receive comments on TRAI's Consultation Paper on 'Review of Tariff for Domestic Leased Circuits' dated the 24<sup>th</sup> March 2014 - regarding**

**New Delhi, the 11<sup>th</sup> April 2014:** Telecom Regulatory Authority of India (TRAI) had invited comments of stakeholders on **Consultation Paper on 'Review of Tariff for Domestic Leased Circuits'** dated the 24<sup>th</sup> March 2014. The last date for receiving written comments from the stakeholders was fixed as the 14<sup>th</sup> April 2014.

2. Keeping in view the request of stakeholders for extension of time for sending their comments, it has been decided to extend the last date for submission of written comments up-to the 25<sup>th</sup> April 2014 and for counter-comments up-to the 2<sup>nd</sup> May 2014.
3. Stakeholders are requested to submit their comments on or before the 25<sup>th</sup> April 2014 preferably in electronic form at [manishsinha@traigov.in](mailto:manishsinha@traigov.in). For any clarifications on the afore-said Consultation Paper, Shri Manish Sinha, Advisor (F&EA)-I, Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhawan, Jawahar Lal Nehru Marg, New Delhi-110002 (Tel: +91-11-23230752 Fax: +91-11-23236650, email-id: [manishsinha@traigov.in](mailto:manishsinha@traigov.in)) may be contacted.

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11/04/14

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